

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:673
ANSWERED ON:27.02.2013
JUSTICE VERMA COMMITTEE
Mcleod Smt. Ingrid

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether in its report, Justice Verma Committee appointed by the Supreme Court, has observed that there is a need to enhance investment in promotion of research in education in general and in teacher education in particular;
- (b) if so, the reaction of the Government thereto;
- (c) the details of other observations/ recommendations made by the Committee; and
- (d) the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a) to (d) A High Powered Commission on Teacher Education under the Chairmanship of Justice J. S. Verma, former Chief Justice of India, was constituted by the Hon'ble Supreme Court of India to examine various aspects relating to the teacher education system in the country. The Commission submitted its Report to Hon'ble Court on 29.08.2012 and made main recommendations in four Categories as under:-

- (i) Quality of Pre-service Teacher Education
- (ii) Quality of In-service Teacher Education
- (iii) Teacher Performance and Teacher Audit
- (iv) Strengthening the Regulatory functions of the National Council for Teacher Education (NCTE)

An affidavit containing a plan of action on the various recommendations of Justice Verma Commission on Teacher Education, including enhanced investment in research in education/teacher education, has been filed in the Supreme Court.